[Open Court]

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD

THIS THE 12th DAY OF SEPTEMBER, 2012

ORIGINAL APPLICATION NO. 24 OF 2006 U/s 19, Administrative Tribunal's Act, 1985

Present:-

HON'BLE MR. SANJEEV KAUSHIK, MEMBER-J HON'BLE MS. JAYATI CHANDRA, MEMBER-A

Ishwari Narain Singh, Son of Sri Shiva Nath Singh, Resident of S-30/130, Ka-4 Nepali Bagh, Shivpur, District - Varanasi

.....Applicant

Versus

- 1. Union of India through the Secretary, Department of Post, Ministry of Communication, Dak Bhawan, Sansad Marg, New Delhi.
- 2. Director Postal Services, Allahabad Region, Allahabad.
- 3. Superintendent of Post Offices, West Sub-Division, Varanasi.

.....Respondents

Advocate present for the applicant:-

Shri Avinish Tripathi.

Advocate present for the respondents:-

Shri N. P. Shukla.

ORDER

Shri Avinish Tripathi, learned counsel for applicant. None for respondents.

2. Counsel for applicant submits that he has received a communication dated 06.09.2012 from his client that he his not interested to pursue the matter. He submits that the O.A. may be dismissed having not pressed. We order accordingly.

J. Wende

Member-A

Member-I

/Dev/